

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 954 of 2020

IN THE MATTER OF:

M/s. Apundarik Merchants Pvt. Ltd.

...Appellant

Vs.

M/s. Bansidhar Agarwalla & Co. Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Saurav Jain, Advocate.

**For Respondent: Mr. Shaunak Mitra and Mr. Rajesh Upadhyay,
Advocates.**

ORDER

(Through Virtual Mode)

16.03.2021: This matter is listed today for the first time.

From the perusal of the record, it appears that Pleadings are complete and Written Submissions have been filed.

List the Appeal under the same heading on **20th April, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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